

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 41875/2018

(Arising out of impugned final judgment and order dated 18-05-2018 in CRLA No. 1554/1983 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION and I.R. and IA No.70222/2019-CONDONATION OF DELAY IN FILING and IA No.70226/2019-CONDONATION OF DELAY IN REFILING)

Date : 03-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Abhinav Agrawal, Adv.
Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER